

West Tripura Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2021

Court- wise pendency of Cases as on 30.04.2021

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	789	158	947
2	Sri Govinda Das, ADJ., (Court No. 2), Agartala	614	215	829
3	Sri Veda Pratim Debbarma, ADJ., (Court No. 3), Agartala	0	116	116
4	Sri Yoginder Pal, ADJ., (Court No. 4), Agartala	808	197	1005
5	Sri Dhiman Debbarma, ADJ., (Court No. 5), Agartala	173	252	425
6	Sri Ashutosh Pandey, Judge, Family Court, Agartala	427	289	716
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	439	324	763
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	467	20	487
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	481	17	498
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	161	1088	1249
11	Sri Soumyo Bikash Das, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	117	1482	1599
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	189	917	1106
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	120	989	1109
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala	20	749	769
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant) , charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div), Court No.1, Agartala	13	993	1006
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala (Vacant) , charge remains with Smti. Deepa Bhattacharyya , JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	43	1133	1176
17	Smti. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4,	39	1206	1245
18	Smti. Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	32	1028	1060
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	34	1144	1178
Total		4966	12317	17283

Station-wise pendency of Cases as on 30.04.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4100	11704	15804
Total		4100	11704	15804
2	Family Court, Agartala	427	289	716
3	Addl. Judge, Family Court, Agartala	439	324	763
Total		866	613	1479
Grand Total		4966	12317	17283

Gomati Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2021****Court- wise pendency of Cases as on 30.04.2021**

Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	264	93	357
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	273	99	372
3	Smti Sankari Das, Judge, Family Court, Udaipur	202	291	493
4	Smti. Debaleena Kilikdar, CJ (Sr.Div) & ASST. SJ., Udaipur	173	19	192
5	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Udaipur	47	269	316
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	27	343	370
7	Smti. Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	13	439	452
8	Smti. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	10	417	427
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	25	1060	1085
10	CJ (Jr. Div) -cum-JM First Class, Amarpur (Vacant), charge remains with Sri Avinash Jamatia , SDJM-cum-Civil Judge (Jr. Div), Amarpur	0	68	68
Total		1034	3098	4132
Station-wise pendency of Cases as on 30.04.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	807	1679	2486
2	Amarpur	25	1128	1153
Total		832	2807	3639
3	Family Court, Udaipur	202	291	493
Grand Total		1034	3098	4132

South Tripura Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2021****Court- wise pendency of Cases as on 30.04.2021**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	842	189	1031
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	65	37	102
3	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	16	663	679
4	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	158	431	589
5	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	54	442	496
6	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	4	145	149
7	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	20	105	125
Total		1159	2012	3171

Station-wise pendency of Cases as on 30.04.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	1135	1762	2897
2	Sabroom	24	250	274
Grand Total		1159	2012	3171

Unakoti Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2021****Court- wise pendency of Cases as on 30.04.2021**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Arindam Pal, District and Sessions Judge, Kailashahar	186	123	309
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	13	94	107
3	Judge, Family Court, Kailashahar (Vacant) , charge remains with Smti Lopamudra Dasgupta, I/C., Principal Counsellor, Family Court, Kailashahar,	82	153	235
4	Sri Mridul Chakraborty, CJ (Sr. Div) & ASST. SJ., Kailashahar	101	0	101
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	73	874	947
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	159	845	1004
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant) charge remain with Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	48	251	299
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	36	642	678
		698	2982	3680
Station-wise pendency of Cases as on 30.04.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	616	2829	3445
Total		616	2829	3445
2	Family Court , Kailashahar	82	153	235
Grand Total		698	2982	3680

North Tripura Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2021****Court- wise pendency of Cases as on 30.04.2021**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	565	401	966
2	Sri Ramdas Chattopadhyay, CJ (Sr. Div) & ASST. SJ., Dharmanagar	209	22	231
3	Sri Saamyoyoti Debnath, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	113	378	491
4	MS. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	194	605	799
5	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	69	528	597
6	Sri Amarjit Dey, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	282	283
7	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	5	233	238
Total		1156	2449	3605

Station-wise pendency of Cases as on 30.04.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1150	1934	3084
2	Kanchanpur	6	515	521
Grand Total		1156	2449	3605

Sepahijala Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2021

Court- wise pendency of Cases as on 30.04.2021

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	180	313	493
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	42	87	129
3	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	146	621	767
4	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	101	321	422
5	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura, (Vacant) charge remains with Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	57	167	224
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	176	225	401
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	32	1065	1097
8	Sri Ali Hayder Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	62	970	1032
Total		796	3769	4565

Station-wise pendency of Cases as on 30.04.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	484	1422	1906
2	Bishalgarh	270	2260	2530
Total		754	3682	4436
3	Family Court , Sonamura	42	87	129
Grand Total		796	3769	4565

Khowai Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2021****Court- wise pendency of Cases as on 30.04.2021**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	District and Sessions Judge, Khowai, (Vacant) charge remains with Shri H. Chakrabarti, Judge, Family Court, Khowai	184	310	494
2	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	81	97	178
3	Smti. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	44	62	106
4	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	18	661	679
5	CJ (Jr. Div)-cum- JM., First Class, Khowai (Vacant) charge remains with Sri Sanjan Lal Tripura, JM., First Class-cum- Civil Judge(Jr.Div), Khowai	46	365	411
6	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	26	580	606
Total		399	2075	2474
Station-wise pendency of Cases as on 30.04.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	318	1978	2296
Total		318	1978	2296
2	Judge, Family Court, Khowai	81	97	178
Grand Total		399	2075	2474

Dhalai Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2021****Court- wise pendency of Cases as on 30.04.2021**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Sharma Roy, District and Sessions Judge, Dhalai Judicial District, Ambassa	51	130	181
2	Sri Anshuman Choudhury Additional District and Sessions Judge, Dhalai Judicial District, Ambassa	31	121	152
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	13	14	27
4	Sri Rahul Roy, Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa	38	7	45
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	22	99	121
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	6	97	103
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	88	150	238
8	Smt. Jekashmee Debbarma, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	6	214	220
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	37	237	274
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	7	345	352
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	10	158	168
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra	0	28	28
13	Sri Thomas Lal Ditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	1	91	92
Total		310	1691	2001

Station-wise pendency of Cases as on 30.04.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	148	454	602
2	Kamalpur	131	601	732
3	Longtharai Valley	17	503	520
4	Gandacherra	1	119	120
Total		297	1677	1974
5	Family Court, Ambassa	13	14	27
Grand Total		310	1691	2001

District-wise pendency of Civil and Criminal Cases as on 30.04.2021

Sl No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	4966	12317	17283
2	Gomati Judicial District, Udaipur	1034	3098	4132
3	South Tripura Judicial District, Belonia	1159	2012	3171
4	Unakoti Judicial District, Kailashahar	698	2982	3680
5	North Tripura Judicial District, Dharmanagar	1156	2449	3605
6	Sepahijala Judicial District, Sonamura	796	3769	4565
7	Khowai Judicial District, Khowai	399	2075	2474
8	Dhalai Judicial District, Ambassa	310	1691	2001
Total		10518	30393	40911